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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.908/90

NEW DELHI THIS THE 26th DAY OF JULY, 1994.

HON'BLE SHRI J.P. SHARMA, MEMBER (J)
HON'BLE SHRI B.K. SINGH, MEMBER (A)

1. Karamchari Singh,
Raj Kumari Amrit Kaur College of Nursing
through its -
Secretary Shri Kiret Ram
NEW DELHI
2. Shri Ramesh Chander
Driver
Raj Kumari Amrit Kaur College of Nursing,
NEW DELHIApplicants

By Advocate : Shri R. Srivastava, though not present.

VERSUS


1. UNION OF INDIA, THROUGH
the Secretary,
Ministry of Health and Family Welfare
Nirman Bhavan, New Delhi.
2. Director General of Health Services,
through its
Director General,
Nirman Bhavan,
NEW DELHI.
3. The Principal
Rajkumari Amrit Kaur College of Nursing,
Lajpat Nagar,
NEW DELHI. ... Respondents

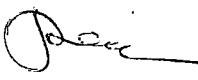
By Advocate : Shri NS Metha, though not present

JUDGEMENT (ORAL)

HON'BLE SHRI J.P. SHARMA, MEMBER (J)

1. None is present for the parties.
2. The Original Application No.908/90 is dismissed
in default for non-prosecution.


(B.K. SINGH)
MEMBER (A)


(J.P. SHARMA)
MEMBER (J)